

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE CREDITORS OF DIGVIJAY CAPITAL
MANAGEMENT LIMITED**

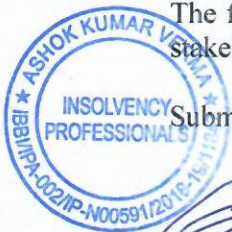
RELEVANT PARTICULARS		
1	Name of corporate debtor	Digvijay Capital Management Limited
2	Date of incorporation of corporate debtor	15/07/1993
3	Authority under which corporate debtor is incorporated / registered	ROC-Kanpur
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899UP1993PLC133047
5	Address of the registered office and principal office (if any) of corporate debtor	A-19, 4th floor Sector 58, Gautam Buddha Nagar Noida Ghaziabad UP - 201301
6	Insolvency commencement date in respect of corporate debtor	11.08.2023
Details of Liquidator		
7	Name	Mr. Ashok Kumar Verma
	Address	13-B, 2nd Floor, Above Central Bank of India, Netaji Subash Marg, Daryaganj, New Delhi-110002
	Email Address	ashokvermafcs@yahoo.com
	Telephone Number	9811127616
	Registration Number	IBBI/IPA-002/IP-N00591/2018-19/11847
8	Last date for submission of claims	11.09.2023

Notice is hereby given that the M/s Magnum India Hotel Management Private Limited has commenced voluntary liquidation on 11.08.2023

The stakeholders of M/s Magnum India Hotel Management Private Limited are hereby called upon to submit a proof of their claims, on or before 11.09.2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ashok Kumar Verma

Registration No.: IBBI/IPA-002/IP-N00591/2018 - 19/11847

Date: 12.08.2023

Place: Delhi